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IN THE HIGH COURT OF DELHI AT NEW DELHI

CRL.A. 1111/2015 & Crl.M.A. 15905/2015

OM PRAKASH VERMA

..... Appellant

Through

Mr. R.P. Luthra, Adv.

versus

CBI&ORS

..... Respondents

Through

Mr. Sanjeev Bhandari, SPP.

Mr. Rakesh Malhotra, Adv. for R-2 to

R-4.

CORAM:

HON'BLE MR. JUSTICE ASHUTOSH KUMAR

ORDER 26.04.2017

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Mr. Luthra, the learned advocate appearing for the appellant, seeks time to file an application seeking leave to appeal as mandated under section 372 of Code of Criminal Procedure.

Relist on 04.09.2017.

ASHUTOSH KUMAR, J

APRIL 26, 2017 ab